

PATNA HIGH COURT, PATNA

Notice

Hon'ble Court have been pleased to nominate Sri Ramesh Kumar Singh, presently engaged as an Assistant in the Digitization Cell to work as a Supervisor in the Digitization Cell on contract basis as an interim measure on fixed monthly remuneration of Rs.22,000/-p.m till the end of his present engagement, i.e 31st October, 2020 on the same terms and conditions as mentioned in the Court's earlier notice dated 06.08.2020

By the order of Hon'ble the Chief Justice,

**Sd/-
Registrar General.**

Memo.no. 38566-74 /Accounts, Dated 26/09/2020.

Copy forwarded to Registrar(IT)-cum-CPC I/c, Patna High Court, Patna/Joint Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna/O.S.D(Computerization),Patna High Court, Patna/Section Officer, I/c ,Accounts(General) Section, Patna High Court, Patna/Treasury Officer, Patna Secretariat Treasury, Patna (along with bill)/ A.R,In-charge, Digitization Cell, Patna High Court, Patna/Court Officer, Patna High Court, Patna/Senior Programmer, Patna high Court(for uploading the same on official website of Patna High Court, Patna) and persons concerned for information and necessary action.


Registrar General.